

**GOVERNMENT OF INDIA
MINISTRY OF COAL
LOK SABHA
UNSTARRED QUESTION NO.1562
TO BE ANSWERED ON 27.12.2017**

Supply of Coal

1562. SHRI JANAK RAM:

Will the Minister of Coal be pleased to state:

- (a) whether the power companies have requested for the reduction in the supply of coal and if so, the details thereof;
- (b) whether the reserves of coal with these companies have been around one sixth of the annual production of coal; and
- (c) if so, the details thereof and the reasons therefor?

ANSWER

MINISTER OF COAL IN THE MINISTRY OF COAL AND RAILWAYS

(SHRI PIYUSH GOYAL)

(a): A number of Power Gencos had regulated their coal supply in 2016-17 and in the initial months of this fiscal when demand for power was subdued while preferring to consume from their stocks owing to their comfortable stock position. The details of some of such Power Genco's are as under:

Name of Power Genco	% Materialization against FSA during 2016-17	% Materialization against FSA during 2017-18 (1st Qtr)
RRVUNL (Rajasthan)	53%	23%
PSPCL (Punjab)	64%	66%
MPPGCL (Madhya Pradesh)	46%	51%
HPGCL (Haryana)	54%	24%
GSECL (Gujarat)	51%	68%
MAHAGenco (Maharashtra)	62%	77%

(b) & (c) : In 2016-17, coal stock of CIL has increased from 57.64 MT in the beginning of the year to 68.42 MT mainly due to regulation imposed by few of the Power Gencos as detailed in Ans.(a).

On the other hand, coal stock at power House end depleted from 38.87 MT on 31.03.2016 to 27.63 MT as on 31.03.2017. As the production for the year 2016-17 is 554.14 MT, coal stock at power house end is much lower than one sixth of the annual coal production.